

tion, in comparison to rail road transportation, is that it avoids empty haulage in one direction. The alternative of using railway tank wagons, *prima facie*, would appear to throw considerable burden on the already congested railway system. These are some of the main considerations which have led Government to consider the mode of transport by pipeline.

(c) and (d). No financial implications have so far been worked out. For detailed consideration, a technoeconomic study will have to be undertaken, if after preliminary consideration, Government should decide to progress the matter further.

Army Personnel in Naga Areas

*1105. **Shri P. C. Borooah**: Will the Minister of Defence be pleased to state:

(a) whether an inquiry has been ordered into the allegations that certain Army personnel had committed excesses in several villages in the Naga area near Purr village soon after an encounter with hostiles;

(b) what is the nature of the allegations; and

(c) what are the results of the inquiry?

The Deputy Minister of Defence (Shri Raghuramaiah): (a) Yes, Sir.

(b) The allegation was that some persons who were not hostiles were killed and a few villages were burnt.

(c) The results of the inquiries are still awaited from the lower military authorities.

Credit from Austria

{ **Shri Ram Krishan Gupta**:
*1106. { **Shri Morarka**:
 { **Shri Rameshwar Tantia**:

Will the Minister of Finance be pleased to refer to the reply given to Starred Question No. 605 on the 20th August, 1960 and state:

(a) whether the terms and conditions for the credit received from

the Austrian Government have been finalised; and

(b) if so, the details thereof?

The Deputy Minister of Finance (Shri B. R. Bhagat): (a) The negotiations have not yet been concluded.

(b) Does not arise.

School Hostels in Maharashtra

2312. **Shri Pangarkar**: Will the Minister of Education be pleased to state:

(a) whether Central Government have sanctioned any loan to the Maharashtra Government for the construction of school hostels during 1960-61 so far; and

(b) if so, the total amount sanctioned for each institution?

The Minister of Education (Dr. K. L. Shrimali): (a) Yes, Sir.

(b) According to the revised procedure which came into force from 1960-61, loans for construction of hostels are being sanctioned to the education institutions by the State Governments. Accordingly, a sum of Rs. 3.35 lakhs has been placed at the disposal of the Government of Maharashtra for this purpose during 1960-61. This includes Rs. 1.35 lakhs for hostels for schools. The amount actually released by the State Government so far is not known.

Middle Schools in Delhi

2313. **Shri Pangarkar**: Will the Minister of Education be pleased to refer to the reply given to Unstarred Question No. 381 on the 8th August, 1960 and state at what stage is the proposal to make the study of art and craft compulsory in middle schools in Delhi and its rural areas?

The Minister of Education (Dr. K. L. Shrimali): In reply to Unstarred Question No. 381 dated 8th August, 1960 it was stated that the study of art and craft has been made compulsory in the middle schools. As regards